## THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 48**

Dated Guwahati, the 22<sup>nd</sup> November, 2017

Hon'ble the Chief Justice has been pleased to constitute a Committee comprising of following Hon'ble Judges to examine as to whether the Resolution of the Full Court meeting dated 15.07.2014, by which Benchmark of 55 is fixed for promotion from Grade-II to Grade-I of Assam Judicial Service, is in conformity with the Judgments of the Supreme Court of India in deciding the merit of Judicial Officers, where the criteria for promotion is merit-cum-seniority.

- 1. Hon'ble Mr. Justice Hrishikesh Roy, JAD
- 2. Hon'ble Mr. Justice A.K. Goswami.
- 3. Hon'ble Mr. Justice Ujjal Bhuyan.
- 4. Hon'ble Mr. Justice Manojit Bhuyan.

The process of ongoing promotion is kept on hold till a decision is taken in this regard.

By Order,

Sd/- R. Phukan,

## REGISTRAR GENERAL

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Memo No. HC. III - 23/2013 / 5309 / G, Dated 22 <sup>nd</sup> November, 2017 Copy to:
1. The Registrar (
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